



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3856/2016	ARINDAM GOGOI and 11 ORS Versus THE UNION OF INDIA and 9 ORS	MR.J SINGH MR.A TODI MR.D GOGOI	MSB DEVI(R-7) GA, ASSAM C.G.C. MR. D C BORAH (CGC) MR. D C BORAH (CGC) MR.SHEELADITYA(R-7) MR. D MAZUMDAR (ADDL. ADV. GEN.) MR. A CHAMUAH (SC, UGC) MR.N K KALITA(ADDL. PUBLIC PROSECUTOR, ASSAM) MS.A TALUKDAR(R-7) MS.H DAS(R-7) MR.H MEDHI(R-7) MR.P P BORA(R-7) SC, G U ASSTT.S.G.I. SC, HIGHER EDUCATION SC, CBI
2	WP(C)/6493/2016	LILIMAI DAS Versus THE STATE OF ASSAM AND 5 ORS	MS.M SARMAH MR.D HUSSAIN MR.M ALI MR.F HAQUE	GA, ASSAM SC, SOCIAL WELFARE
3	CRP(IO)/62/2021	NAZMIN ARA YESHMIN Versus ALTAF AHMED AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR B S DEKA	
4	WP(C)/5220/2021	MANABEDRA KUMAR SARMA Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 3 ORS.	MR. U K NAIR MR. N K KALITA MR. R D BHUYAN MR D DEKA	
5	WITH WP(C)/3891/2020	M/S BANKA CONSTRUCTIONS Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 3 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	MR S KHOUND MS. N BORAH SC, ASSAM CRICKET ASSOCIATION
6	I.A.(Civil)/1509/2022 in WP(C)/4273/2017	MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHETRY	SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
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20)	MR. A K JAIN	13-12-2022	To	16-12-2022



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1201/2021	SULTANA RAZIA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
2	WP(C)/4225/2021	PHUKAN CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. R SARMA MR H MAZUMDER MR P K BORA	SC, SEC. EDU. MR. C BORUAH (R-7) MR. R BORO (R-7) SC, N C T E MR A BORUAH (R-7) SC, G U
3	WP(C)/4456/2021	DR. MAUSHUMI BAROOAH Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	N BAISHYA GA, ASSAM MR G CHOUDHURY SC, REVENUE
4	WP(C)/6207/2021	BISWAJIT RAY AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR H DAS MR. B C DEKA	GA, ASSAM MR R DHAR(SC, WPT & BC)
5	WITH WP(C)/3232/2021	KISHORE JYOTI ROY AND ANR Versus THE STATE OF ASSAM AND 31 ORS	MR H DAS R BORUAH	GA, ASSAM

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/1673/2020 in MFA/4546/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SANCHARA ORANG AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/4546/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SANCHARA ORANG AND ANR (A)		
	WITH I.A.(Civil)/4548/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SANCHARA ORANG AND ANR (A)		
2	WP(C)/1235/2021	RUPREKHA KHATANIAR Versus THE STATE OF ASSAM AND 4 ORS	MR B M DEKA MS P THAPA MS DIRISHA MAHANTA	SC, HEALTH
3	WP(C)/1246/2021	NEHARUN NESA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR F K R AHMED	GA, ASSAM
4	WP(C)/1539/2021	SWAPAN DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	SC, NF RLY
5	WP(C)/2245/2021	UPENDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	GA, ASSAM SC, SAD
6	CRP(IO)/82/2022	KHAGEN BARUAH Versus TULTUL CHETIA AND 2 ORS	MR. D C C PHUKAN MS. J GOGOI	MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
7	WP(C)/1586/2022	ACHUYOT KUMAR PHUKAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MR N ISLAM	SC, SEC. EDU. GA, ASSAM
8	WP(C)/4028/2022	NATURE AND ANIMAL DEVELOPMENT ORGANIZATION (NADO) AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM MR T H HAZARIKA (r-5) MR M CHETIA (r-5) MR A RASHID (r-5) MR. K ISLAM (r-5) D ROY SC, REVENUE

9	WP(C)/5723/2022	KUNURAM RONGHANG Versus THE STATE OF ASSAM AND 11 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	MR M H AHMED (r-7,8,9) GA, ASSAM I AMIN (r-7,8,9) SC, SOIL CONSERVATION DEPTT.
10	WP(C)/6251/2022	SUDAMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS MR S KHOUND MR R SARMA MR. P SENGUPTA	GA, ASSAM SC, GDD SC, GMC

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